

(b) Rs. 203 crores. This figure is also provisional and subject to upward revision on final adjustment.

Winding up of Prabhakar Bank Ltd.

249. Shri Muhammad Elias: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the official liquidator appointed to wind up the affairs of the Prabhakar Bank Ltd. of Bombay which went into liquidation in 1953 has not completed its work;

(b) Under the directions of the proceedings;

(c) how long will it take to complete the work; and

(d) reasons for the delay?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) Under the directions of the Court, the Liquidator has been taking steps to realise the outstanding advances so as to enable him to make payments, to the extent possible, to the depositors and other creditors. On the basis of the report submitted by him under section 45 G of the Banking Companies Act, all the directors of the bank are stated to have been publicly examined under orders of the Court. Misfeasance proceedings taken out against the directors and auditors claiming a sum of Rs. 5.44 lakhs are pending in the Court.

(c) It is not possible to foresee this at this stage.

(d) The delay in the conclusion of the liquidation proceedings is mainly due to the pendency of the misfeasance proceedings and the difficulties involved in the recovery of the outstanding advances.

मितव्ययता कार्यक्रम

२५०. श्री बाल्मीकी क्या प्रतिरक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) १९६०-६१ (३१ जनवरी तक) मैं उनके मन्त्रालय में मितव्ययता कार्यक्रम कहां तक सफल रहा है;

(ख) उसके परिणामस्वरूप कितना धन बचा; और

(ग) उक्त मितव्ययता किस आघार पर और कहां-कहां की गई ?

प्रतिरक्षा मंत्री (श्री कृष्ण मेनन) :

(क) से (ग) काफी बचतों की गई हैं। विस्तृत सूचना इकट्ठी की जा रही है, और एक विवरण सभा के पटल पर रख दिया जायगा।

Wagons

251. Sardar Iqbal Singh: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the full quota of wagon placed at the disposal of the Coal Controller (month-wise) in 1960 could not be utilised; and

(b) if so, what are the short-falls?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) No. By and large, all the wagons that were actually made available for coal loading were utilised.

(b) Does not arise.

अतारोकित प्रश्न संख्या २३५ के उत्तर में सुधार

गृह-कार्य मंत्री (श्री गो० ब० पन्त) :
१६ नवम्बर, १९६० को लोक सभा में श्री डामर द्वाग किये हुए अतारोकित प्रश्न संख्या २३५ के दिये गये उत्तर की वास्तविक स्थिति इस प्रकार है, कि द्वितीय साधारण निर्वाचन के समय विभिन्न राज्यों में १२ दलों को मान्यता दी गई थी, तथा चार दलों को अखिल भारतीय दलों की मान्यता दी गई थी, जबकि तात्कालिक स्थिति यह है, कि विभिन्न राज्यों में १५ दलों को मान्यता प्राप्त है, तथा चार दल अखिल भारतीय दलों के रूप में मान्य हैं।